

PRASAD): I beg to lay on the Table—

(1) A copy of Notification No. S.O. 572(E) (Hindi and English versions) published in Gazette of India dated the 1st September, 1972 regarding management of Messrs Diwan Sugar and General Mills Private Limited, Sakhoti-Tanda, District Meerut, Uttar Pradesh, under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-4089/72].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Review by the Government on the working of the Hindustan Salts Limited, Jaipur, for the year 1970-71.

(b) Annual Report of the Hindustan Salts Limited, Jaipur, for the year 1970-71 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4090/72]

(ii) (a) Review by the Government on the working of the Sambhar Salts Limited, Jaipur, for the year 1970-71.

(b) Annual Report of the Sambhar Salts Limited, Jaipur, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4091/72].

12.47 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir I have to report the following messages received from the Secretary of Rajya Sabha.

(i) "In accordance with the provisions of rule 127 of the

Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 18th December, 1972, agreed without any amendment to the Industrial Development Bank of India (Amendment) Bill, 1972, which was passed by the Lok Sabha at its sitting held on the 12th December, 1972"

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 18th December, 1972, agreed without any amendment to the Industrial Finance Corporation (Amendment) Bill 1972, which was passed by the Lok Sabha at its sitting held on the 13th December, 1972."

RE-CORRECTION TO UNSTARRED QUESTION NO. 2246

श्री हुकम चन्द कठवाय . (मुरेना)
अध्यक्ष महोदय, अभी मंत्री महोदय ने ब्राइटम 4 (1) जो हाउस की टेबुल पर ले लिया है उस के ऊपर मुझे आप से निवेदन करना है। मैंने इस बारे में आप को पहले से लिख कर भी दिया हुआ है।

अध्यक्ष महोदय नो, नो वीज। मेरे पास नहीं आया है।

श्री हुकम चन्द कठवाय : यह बड़े आश्चर्य की बात है। मैंने लिख कर दिया हुआ है।

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS TWENTY-FIRST REPORT

SHRI G. G. SWELL (Autonomous District): I beg to present the